

- (2) "Shri Shiv Charan Lal, Member, Lok Sabha, was found guilty under Section 188, Indian Penal Code and was sentenced to one week's simple imprisonment."

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES—THIRD SITTING

SHRI THIRUMALA RAO (Kakinada). Sir, I beg to lay on the Table Minutes of the Third Sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

PETITION RE. SCHEDULED CASTES AND TRIBES ORDERS (AMENDMENT) BILL

श्री जार्ज फर्नंडीज (बम्बई दक्षिण):
अध्यक्ष महोदय, मैं अनुसूचित जाति तथा अनुसूचित आदिम जाति आदेश (संशोधन) विधेयक, 1967, से संबंधित श्री वी० बी० बर्लीकर तथा अन्य व्यक्तियों की एक याचिका प्रस्तुत करता हूँ।

12.21 hrs.

STATEMENT RE. REVISION OF SCALES OF PAY OF SCHOOL TEACHERS IN DELHI

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): Sir, with

your permission, on behalf of Dr. Triguna Sen, I beg to make the following Statement:

As the House is aware, the question of revising the scale of pay of school teachers in Delhi has been under consideration of the Government for some time. The Delhi Administration had made certain proposals in this connection. After taking into account the emoluments earned by teachers in various categories in the different parts of the country and considering other relevant aspects of the matter, Government have decided to revise the scales of pay of teachers in Delhi with immediate effect as shown in the annexure to this statement. Steps will be taken immediately, in consultation with the Delhi Administration, to give effect to the revised scales.

The salary-scales of teachers in Delhi were revised last in 1959 by applying the same principles as were applied in the case of other Central Government servants in accordance with the recommendations of the second Pay Commission. I may add that the present revision in the salary-scales of Delhi teachers is being done by the Government as a very special case.

I have no doubt that the teaching community will respond in full measure to the gesture now being made by the Government in spite of the prevailing acute financial stringency.

ANNEXURE

St. No.	Category	Existing scale	Revised scale
(1)	(2)	(3)	(4)
		Rs.	Rs.
1.	Assistant Teachers. (Primary Schools).	118-225	118-250. (Matrics) 126-270 (Higher Secondary).
2.	Headmasters (Primary Schools)	150-240	160-300
3.	Trained Graduate Teachers (Middle Schools) and all other teachers in this scale.	160-300	175-350
4.	Trained Graduate Teachers (Higher Secondary Schools) and all other categories in this scale.	170-380	190-425
5.	Headmasters (Middle Schools).	210-395	220-470
6.	Post-graduate Teachers.	250-470	275-550
7.	Vice-Principals.	325-575	350-650